the wagon manufacturing concerns in the country; if not, what are the reasons therefor?

MINISTER OF STATE THE THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHR1 A. C. GEORGE): As a majority of wagon manufacturing companies are already in the public sector or managed by the Government, no utility will be served by nationalising the remaining concerns.

Office hours in BHEL

1752. SHRI J. S. TILAK:

SHRI KRISHAN KANT:

SHRI KALI MUKHERJEE:

SHRI A. G. KULKARNI:

SHR! NAWAL KISHORE:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the working hours of offices under Bharat Heavy Electricals Ltd. in New Delhi, have been extended in contravention of statutory limits; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

Sub-standard quality of cement

1753. SHRI DHARAMCHAND JAIN: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that quality of cement produced by slag process is poor in quality; and
- (b) if so, what measures are proposed for its improvement?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRIB. P. MAURYA): (a) No, Sir.

(b) Does not arise.

Manufacture of Tyres by Modi Rubber Ltd.

1754. SHRI PRAKASH VIR SHASTRI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether there is any provision in the letter of intent or industrial licence issued to M/s. Modi Rubber Ltd. regarding manufacture of automobile tyres to manufacture any type of tyres for trial run or for experimental purposes;
- (b) if so, what is the number of tyres of different sizes, which have so far been manufactured by the company for the above purpose;
- (c) the manner in which the above tyres were distributed or sold and the number of tyres still lying in stock of the company; and
- (d) whether any performance reports were received in respect of above tyres from the buyers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRIB. P. MAURYA): (a) There is usually no separate provision in the letters of intent or industrial licences for the manufacture of items for trial run or for experimental purposes.

(b) to (d) Do not arise.

Representation on persecution of Christians in Arunachal Pradesh

1755. SHRI LALBUAIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation from the President of North East India Christian

Council about the alleged persecution of Christians in the Union Territory of Arunachal Pradesh; and

(b) if so, what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) According to information ceived from the Arunachal Pradesh Administration, following tension between Christian and non-Christian groups in the Sagalee area of Subansiri district, a few clashes took place in April, 1974 and a few thatched houses were also burnt. Appropriate action was taken by the authorities concerned to maintain law and order and to provide relief to the affected persons. The situation in the area is reported to be peaceful.

Cost structure of cosmetics

1756. SHRI SHYAMLAL GUPTA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether the Bureau of Industrial Costs and Prices has examined the cost structure in the cosmetics industry; and
- (b) if so, what are the details thereof?

MINISTER OF STATE THE MINISTRY OF INDUSTRY THE SUPPLIES AND CIVIL (SHR1 B. P. MAURYA): (a) No, Sir.

(b) Does not arise.

Manufacture of Coal Mining Machinery

1757. SHRI KALYAN ROY: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to reply to Unstarred Question 827 given in the Rajya Sabha on the 18th May. 1970; and state:

(a) the types of coal mining machinery at present being manufactured by the Mining and Allied Machinery Corporation of Durgapur;

- (b) the details of the various types of machinery which have been manufactured and supplied during the last three years till November, 1974, yearwise;
- (c) to what extent it has been able to meet the requirements of the Coal Mines Authority and B.C.C.L.; and
- (d) by when it will be in a position to meet the entire demands of coal mining machinery requirements of the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE); (a) The types of coal mining machinery at present manufactured by MAMC are haulages. winders, mine cars and tubs, mine locomotives, hydraulic props, roof bars. pumps, booster fans, belt conveyors, armoured chain conveyor, coal cutting machines and coal drills.

- (b) Statement showing details of mining equipment manufactured and supplied during last three years annexed.
- (c) and (d) when the previous Question was answered in May, 1970, most of the coal mines were in private sector and consequently the demand for mining equipment and machinery was limited. In that context, it was stated that the public sector undertaking would be able to meet the entire requirements of the coal mining industry of the country after it went into full production.

In fact due to inadequate orders for mining machinery and equipment. MAMC were attempting to diversify their production. Position has since changed in as much as most of the coal mines have been nationalised and reorganised. Owing to the oil shortage and emphasis on coal as energy source, the target for annual production of coal at the end of the Fifth Five Year Plan has been fixed at 135 million tonnes indicative of a nearly five fold rate of increase of coal production as